

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:345  
ANSWERED ON:06.08.2013  
EXPENDITURE ON PDS  
Shankar Alias Kushal Tiwari Shri Bhisma

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) the manner in which the expenditure incurred on the implementation of the Public Distribution System (PDS)/Targeted Public Distribution System (TPDS)/Antyodaya Anna Yojana (AAY) is shared between the Union and the State Governments;
- (b) whether the Union Government has assessed/directed the States to assess the additional requirement of foodgrains for distribution among the poor particularly in view of the proposed National Food Security Act;
- (c) if so, the details and the outcome thereof;
- (d) whether the Union Government proposes to make any increase in the existing quota or make additional allocation of foodgrains for families living above the poverty line; and
- (e) if so, the details thereof, State-wise?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a): Government of India reimburses the difference between Economic Cost and Central Issue Price (CIP) fixed for various categories of beneficiaries {including Antyodaya Anna Yojana (AAY)} to the States and Union Territories as food subsidy under Targeted Public Distribution System (TPDS).

(b) and (c): Yes Madam. Government has promulgated the National Food Security Ordinance, 2013 on 05.07.2013. As per the provisions of the Ordinance, up to 75% of the rural population and up to 50% of the urban population of the country will be eligible for subsidised foodgrains under TPDS. The estimated requirement of foodgrains for implementation of the Ordinance is 612.3 lakh tonnes as against the estimated requirement of 563.7 lakh tonnes for the existing Targeted Public Distribution System (TPDS) and Other Welfare Schemes (OWS).

(d) & (e): Under the Targeted Public Distribution System (TPDS), allocations of foodgrains for Above Poverty Line (APL) families are made depending upon availability of stocks of foodgrains in the Central Pool and past offtake. For the current year 2013-14, 160.88 LMT of foodgrains have been allocated to States/UTs under regular APL allocation. Subsequently, considering requests of States/UTs and availability of stocks in the Central Pool, additional 61.73 LMT of foodgrains has been allocated to increase APL allocation up to 15 kg per family per month in 21 States/UTs and 35 kg per family per month in 4 NE States, Sikkim, and hilly States of Uttarakhand and Himachal Pradesh where monthly allocation was less than that quantity. A statement showing State-wise details of additional APL allocation for the current year is at annexure.